NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

PETITION NUMBER

: CA/10/2017

NAME OF THE PETITIONER(S)

: L&T SHIP BUILDING LTD

NAME OF THE RESPONDENT(S)

: MARINE INFRA STRUCTURE DEVELOPER PVT

LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. PL NARRYANAN

ORDER

Shri P L Narayanan, counsel for petitioner present and submitted the arguments in part. The Registry has also received the comments from the Govt of India (Ministry of Corporate Affairs) and the Income Tax Department. In the light of the comments from the Ministry of Corporate Affairs and Income Tax Department alongwith some other queries raised by the Bench, the counsel for petitioner is directed to assist this Bench on the issues raised. Put up on 08.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)